

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:6356  
ANSWERED ON:08.05.2002  
SALE OF EXCESS LANDS BY PORTS TRUSTS  
UMMAREDDY VENKATESWARLU

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government have received any proposals from Chennai, Mumbai, Kolkata and Visakhapatnam Port Trusts for sale of their excess lands;
- (b) if so, the details thereof;
- (c) whether Government have set any conditions for sale of such properties;
- (d) if so, the details thereof; and
- (e) the details of plans submitted by the Port Trusts for the end use of amount to be obtained from sale of such real estate?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD Y. NAIK)

- (a)&(b): No such proposal except from Mumbai Port Trust for sale of excess land has been received. The proposal of Mumbai Port Trust for sale of land not required for port use includes sale of 28.39 hectares at Titwala, 3.68 hectares of other small vacant plots at different locations in the city ranging from 24 sq.mtrs. to 3000 sq.mtrs., and sale of let out land of 306.75 hectares let out to 2951 lessees/ tenants.
- (c): Not yet.
- (d): Does not arise.
- (e): No plans have been submitted by Mumbai Port for end use of the amount generated from the sale.